

होने वाली मौतों को रोकने के लिए ओरल
रिहाइलेशन थरेपी है।

Setting up of Power Generation Units by Private Entrepreneurs

*159. SHRI SHIV PRATAP
MISHRA:

SHRI PARVATHANENI
UPENDRA:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a large number of private entrepreneurs have approached the State Electricity-Boards for setting up power generating units; and

(b) if so, what are the names thereof and the action taken thereon?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) and (b) Seven State Governments have invited offers by insertion of advertisements in the Newspapers from the private entrepreneurs for implementation of their projects totalling to 10528.8 MW in the private sector. The State Governments are competent to process these applications in terms of the guidelines announced by the Government to encourage private sector participation in power generation for the purpose of allowing private entrepreneurs to execute their projects. The names of the State Governments and the details of the projects advertised by them are annexed. [See Appendix CLVI, Annexure No. 30]

In addition to the above, power projects in private sector under the following categories:

(i) On going 5 (Ave) projects of 627 Megawatt;

(r) Under techno-economic examination—3 (three) projects of 1180 Megawatt;

(iii) Projects in which private sector have evinced interest 20 (twenty) of 5773.5 Megawatt;

are given in Annexure. [See Appendix CLV], Annexure No. 30J

Allocation to sick units in Delhi for manufacture of LPG Cylinders and valves

♦160. SHRI BEKAL UTSABI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Industrial Reconstruction Bank of India (IRBI) has recommended to the Indian Oil Corporation to allot manufacture of LPG cylinders and valves to some sick units of Delhi;

(b) if so, what are the names of such units along with the number of LPG cylinders/valves allotted for manufacture to each of them during the last one year On the recommendations of IRBI in Delhi; and

(c) what is the policy of IOC to rehabilitate sick units and the guideline for allocation for manufacture of LPG cylinders/valves?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.

(b) Does not arise.

(c.) Indian Oil Corporation does not have any corporate policy on rehabilitation of sick LPG cylinders and valves manufacturing units. The annual requirement of LPG cylinders and valves is allocated amongst the units approved by the Oil Industry Technical Committee on the basis of their past performance, vendor rating and production capacity.

Compensation to Displaced Persons of Shaktinagar, U. P. for the Land Acquired for NTPC Project

1146. CHOWDHRY HARI STNGH: Will the Minister of ENERGY be pleased to state:

(a) whether former Prime Minister declared at a meeting of 9th June,